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275 Rep. disclosure by former U.S. Ambassador about Smt. Indira Gandhi having received U.S. money

SHRI KANWAR LAL GUPTA: We want a full-fledged discussion.

श्री भर्माराम बागड़ें। (मयुरा) : झम्पक्ष महोवय, मेरा प्वाइंट आफ, आइंर है। प्राप कुछ मादमियों को इजाजत देतें हैं लेकिन वाको लोगों की वातें नहीं सुनते हैं। एक तरफ से बात उठती है कि भ्रार०एस० एस० का मेम्बर बनने के लिए कहा जा रहा है भौर एक तरफ से इन्दिरा वाली बात उठती है। यह दोनों ठीक हैं---दोनों को उठाने देना चाहिए। इनको एक दूसरे से दबाया न जाये। दोनों वातें खतनाक हैं। देश जल रहा है, इंसानियत कल्ल हो रही है भौर लांक सभा चुप रहे----यह नहीं हो सकता है। भ्राप रोक नहीं सकते।

MR SPEAKER: I have accepted that it is a matter of great importance. This morning I contacted the Prime Minister. I thought there was no point in discussing the matter without getting the book. I have requested the Prime Minister to get the book so that there could be a truthful discussion, not a wild discussion, so that we may get all the material. Let all the sides have an opportunity of getting, collecting, all the material. I do not merely want the members to shout against one another . . . (Interruptions) I do not know who is a CIA agent and who is not. The matter is of very great importance. If it is true, it is ome thing. If it is false, it is a slur on our country. If it is true, it is a sale of our country's prestige. Therefore, "I am going to take a' very serious note of it. I will give the House full opportunity to discuss it. I have requested the Prime Minister to get the book and he has promised to get ·it.

भी राज नारावण (रायवरेली) ः मध्यक्ष महोदय, मैं मापको धन्यवाद देता हूं कि म्रापने इस बात की कोशिश की कि सारी जानकारी सज्वी मिल जाए। मैंने 377 में एक सवाल दिया.....

MR. SPEAKER: We are going to have a discussion on that.

भी राज नारामणः मेरे साथी भौर मैं खुद कल भपने निर्वाचन क्षेत्र, राम बरेली गया था। मैं मेल से जावे वाला था लेकिन वाराणसी से कार से भा गया, जार बंटा पहुने। (व्यवधान) भो सुरेन्द्र विकन्न सिंह (याहजहांपुर): झध्यक्ष महोदय, मुझे जान से मार देने का प्लान बनाया जा रहा है इसलिए मैं झापको इन्फार्म करना चाहता हूं। मैं पहली तारीख को झाने वाला था लेकिन पहले चला झाया। (ब्यवधान) एक झादमी पकड़ा गया है, उसने कबूल किया है कि चोरी डकैती करने के लिए बह नहीं बैटा हुमा था, मुझे जान से मार देने के लिए बैटा था। (स्यवधान)

MR. SPEAKER: You seem to think that the House can be taken like that. You give notice.

SHRI SHYAMNANDAN MISHRA: This is a very serious matter.

MR SPEAKER: Let him give in writing.

(Interruptions)

13.12 hrs.

PAPERS LAID ON THE TABLE

STATEMENT RE: SUPPLY OF COAL TO THERMAL POWER STATIONS

THE MINISTER OF ENERGY (SHRI P, RAMACHANDRAN): I beg to lay on the Table a statement (Hindi and English versions) regarding supply of coal to Thermal Power Stations. [Placed in Library. See No. LT-4267-79.]

NOTIFICATION UNDER PASSPORTS ACT, 1967.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL (SHRI AFFAIRS SAMARENDRA KUNDU): On behalf of Shri Atal Bihari Vajpayee, I beg to lay on the Table a copy of the Passport (Second Amendment) Rules 1979 (Hindi and English versions) published in Notification No. G.S.R. 82(E) in Gazette of India dated the 28th February, 1979, under sub-section (3) of section 24 of the Passports Act, 1967, [Placed in Library. See No. LT-4268/79.1

REPORT OF THE COURT OF INQUIRY ON ACCIDENT AT CENTRAL SAUNDA COLLIERY

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy of the Re. port (Hindi and English versions) of the Court of Inquiry on the accident which occurred on the 16th September, 1976 at the Central Saunda Colliery. [Placed in Library. See No. LT-4269/79].

NOTIFICATIONS UNDER MAJOR PORT TRUSTS ACT, 1963, MERCHANT SHIPPING ACT, 1958, REVIEWS ON AND ANNUAL REPORTS OF INDIAN ROAD CONSTRUC-TION CORPORATION LTD., NEW DELNI FOR 1977-78 AND COCHIN SHIPYARD LTD., COCHIN FOR 1977-78

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 122 of the Major Port Trusts Act, 1963:—

(i) The Tuticorin Port Trust (Procedure at Board Meeting) Rules, 1979, published in Notification No. G.S.R. 94 (E) in Gazette of India dated the 1st March, 1979.

(ii) The Board of Trustees of the Port of Tuticorin (Payment of Fees and Allowances to Trustees) Rules, 1979, published in Notification No. G.S.R. 95 (E) in Gazette of India dated the 1st March, 1979.

[Placed in Library. See No. LT-4270/79].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section
(3) of section 458 of the Merchant Shipping Act, 1958:—

(i) The Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1979, published in Notification No. G.S.R. 385 in Gazette of India dated the 10th March, 1979.

(ii) The Merchant Shipping (Registration of sailing Vessels) Amendment Rules, 1979, published in Notification No. G.S.R. 388 in Gazette of India dated the 10th March, 1979.

[Placed in Library. See No. LT-4271/79].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Indian Road Construction Corporation Limited, New Delhi, for the year 1977-78.

(ii) Annual Report of the Indian Road Construction Corporation Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4272/79].

(b) (i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1977-78.

(ii) Annual Report of the Cochin Shipyard Limited, Cochin,

for the year 1977.78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4273/79].

REVIEW ON AND ANNUAL REPORT OF ORISSA ROAD TRANSPORT COMPANY LTD., BERHAMPUR (GANJAM) FOR 1975-76 AND DIRECTOR'S REPORT THEREON AND A STATEMENT FOR DELAY IN LAYING

THE PAPERS

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS